

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Special nomination for the workshop on Adjudicating Terrorism Cases (Phase-IV, Part-II) in collaboration with CEELI Institute and FJC for District, Additional District and / or Sessions Court Judges scheduled to be held on 28.09.2019 and 29.09.2019 at National Judicial Academy, Bhopal – Relief Arrangements – **ORDERS – ISSUED.**

- REF:** 1. Letter No.NJA/Reg.Admn/P-1170/2019/2885, dated 16.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
2. High Court's letter ROC.No.682/SO/2019, dated 23.08.2019.

ORDER ROC.No.2431/2019-B.SPL., DATED:29.08.2019.

The High Court is pleased to pass the following Orders:

The following District and Sessions Judges working in Telangana State mentioned in column number 2, who are nominated to participate in the Training Programme on **“Adjudicating Terrorism Cases (Phase-IV, Part-II)”** in collaboration with **Central and East European Law Institute (CEELI)** and Federal Judicial Centre (**FJC**), Washington for District, Additional District and / or Sessions Court Judges scheduled to be held on 28.09.2019 and 29.09.2019 at National Judicial Academy, Bhopal in the High Court's Letter 2nd read above are directed to participate in the above said Training Program at National Judicial Academy, Bhopal and the officers mentioned in column number (3), will be incharge of the post(s) mentioned in corresponding column number (2), during the period of absence of the Officers on those dates.

| SL. NO. | NAME OF THE NOMINATED OFFICER WITH DESIGNATION | OFFICERS PLACED IN CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME. |
|----------------|---|--|
| (1) | (2) | (3) |
| 1. | SRI N.NARSING RAO, Metropolitan Sessions Judge –cum- I Additional District and Sessions Judge, Cyberabad at L.B.Nagar | II Addl. District and Sessions Judge, Ranga Reddy at L.B.Nagar. |
| 2. | SRI S.GOVERDHAN REDDY, Special Judge for trial of cases under SCs & STs (POA) Act –cum- VIII Additional District and Sessions Judge, Nizamabad. | I Addl. District and Sessions Judge, Nizamabad. |

The officers mentioned in column number 3, will be in charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Workshop on 28.09.2019 and 29.09.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Academic Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:** 1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
2. The nominated officer are entitled only for actual journey time.


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

To:

1. The officers Concerned.

2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Registrar (Inquiries), High Court for the State of Telangana.
5. The Personal Secretary to the Director, National Judicial Academy, Bhopal, Madhya Pradesh for placing the Proceedings before His Lordship for kind perusal.
6. The Director, Judicial Academy for the State of Telangana.
7. The Prl. District and Sessions Judge, Ranga Reddy at L.B.Nagar.
8. The Prl. District and Sessions Judge, Nizamabad.
9. The Metropolitan Sessions Judge -cum- I Additional District and Sessions Judge, Cyberabad at L.B.Nagar
10. The Special Judge for trial of cases under SCs & STs (POA) Act -cum- VIII Additional District and Sessions Judge, Nizamabad.
11. The II Addl. District and Sessions Judge, Ranga Reddy at L.B.Nagar.
12. The I Addl. District and Sessions Judge, Nizamabad
13. The Pay and Accounts Officer, Ranga Reddy District Nampally Exhibition Grounds Hyderabad.
14. The District Treasury Officer, Nizamabad.

15. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the state of Telangana.

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